

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).153/2024

CHHABIRAM PAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Krishan Pal Mavi, AOR, AS AMICUS CURIAE.

Date : 09-07-2026 This appeal was called for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE SHEEL NAGU

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Krishan Pal Mavi, AoR

For Respondent(s) : Mr. Ankit Goel, AoR (N.P.)

O R D E R

Learned counsel for the petitioner is present.

2. There is nobody present on behalf of the respondent-State.

3. In view thereof, list on 30.07.2026.

(HARPREET KAUR)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR